

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 87 of 2013**

**Dated : 29<sup>th</sup> April, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Neyveli Lignite Corporation Ltd.**

**....Appellant(s)**

**Versus**

**Tamil Nadu Electricity Board & Anr.**

**... Respondent (s)**

Counsel for the Appellant (s):

Mr. N.A.K. Sharma  
Mr. K.R.Sasiprabhu  
Ms. Rakhi Mohanty

Counsel for the Respondent (s):

Mr. E.R. Kumar  
Mr. Kumar Shashank  
Mr. Galav Sharma  
Mr. Pravin H Parekh  
Mr. Vishal Prasad

**ORDER**

Post the matter for hearing on **09.07.2013** alongwith the  
Appeal No. 52 of 2013.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Pg/ak